





| 1             | 2          | 3          | 4           | 5           | 6           | 7          | 8          | 9        | 10         | 11         | 12       | 13          | 14       | 15       | 16       | 17       | 18             |
|---------------|------------|------------|-------------|-------------|-------------|------------|------------|----------|------------|------------|----------|-------------|----------|----------|----------|----------|----------------|
| Mizoram       | 0          | 4          | 0           | 59          | 0           | 0          | 0          | 0        | 0          | 0          | 0        | 0           | 0        | 0        | 0        | 0        | 7600           |
| Kerala        | 30         | 5          | 90          | 83          | 2           | 0          | 0          | 0        | 50         | 0          | 0        | 0           | 0        | 0        | 0        | 0        | 35400          |
| Nagaland      | 0          | 0          | 0           | 0           | 0           | 0          | 0          | 0        | 0          | 0          | 0        | 0           | 0        | 0        | 0        | 0        | 0              |
| Orissa        | 1          | 0          | 11          | 0           | 8           | 0          | 0          | 0        | 3          | 0          | 0        | 0           | 0        | 0        | 0        | 0        | 1630           |
| Pondicherry   | 0          | 0          | 25          | 280         | 0           | 0          | 0          | 0        | 0          | 16         | 0        | 0           | 0        | 0        | 0        | 0        | 30680          |
| Punjab        | 3          | 0          | 1           | 0           | 0           | 0          | 0          | 0        | 0          | 47         | 0        | 0           | 0        | 0        | 0        | 0        | 2070           |
| Rajasthan     | 4          | 1          | 265         | 187         | 8           | 3          | 0          | 0        | 24         | 0          | 0        | 0           | 0        | 0        | 0        | 0        | 48490          |
| Tamil Nadu    | 28         | 379        | 418         | 175         | 142         | 56         | 1          | 0        | 101        | 11         | 0        | 0           | 0        | 0        | 0        | 0        | 273840         |
| Tripura       | 0          | 0          | 0           | 0           | 0           | 0          | 0          | 0        | 0          | 0          | 0        | 0           | 0        | 0        | 0        | 0        | 0              |
| Uttar Pradesh | 22         | 5          | 109         | 1440        | 14          | 701        | 7          | 0        | 45         | 0          | 0        | 0           | 0        | 0        | 0        | 0        | 204740         |
| West Bengal   | 14         | 2          | 586         | 99          | 28          | 9          | 108        | 0        | 113        | 0          | 0        | 0           | 0        | 0        | 0        | 0        | 81540          |
| Sikkim        | 0          | 0          | 0           | 0           | 0           | 0          | 0          | 0        | 0          | 0          | 0        | 0           | 0        | 0        | 0        | 0        | 0              |
| Daman & Diu   | 0          | 0          | 0           | 0           | 0           | 0          | 0          | 0        | 0          | 0          | 0        | 0           | 0        | 0        | 0        | 0        | 0              |
| <b>Total</b>  | <b>876</b> | <b>843</b> | <b>7360</b> | <b>8628</b> | <b>1002</b> | <b>845</b> | <b>142</b> | <b>9</b> | <b>772</b> | <b>697</b> | <b>1</b> | <b>1366</b> | <b>0</b> | <b>0</b> | <b>0</b> | <b>0</b> | <b>2368725</b> |

Note: \$ - 1366 are coins.

© - Value of Rupees is excluding coins i.e. 1366.

**Statement-II****Fake Currency Racket/Busted during the year 1998**

| Sl. No. | State/UTs       | No. of fake currency rackets busted | No. of Pakistani national apprehended |
|---------|-----------------|-------------------------------------|---------------------------------------|
| 1.      | Andhra Pradesh  | 5                                   | Nil                                   |
| 2.      | Assam           | 4                                   | Nil                                   |
| 3.      | Delhi           | 2                                   | 2                                     |
| 4.      | Gujarat         | 10                                  | Nil                                   |
| 5.      | Haryana         | 3                                   | Nil                                   |
| 6.      | Jammu & Kashmir | 1                                   | Nil                                   |
| 7.      | Karnataka       | 8                                   | Nil                                   |
| 8.      | Kerala          | 11                                  | Nil                                   |
| 9.      | Maharashtra     | 9                                   | Nil                                   |
| 10.     | Manipur         | 8                                   | Nil                                   |
| 11.     | Meghalaya       | 4                                   | Nil                                   |
| 12.     | Mizoram         | 5                                   | Nil                                   |
| 13.     | Nagaland        | 1                                   | Nil                                   |
| 14.     | Pondicherry     | 2                                   | Nil                                   |
| 15.     | Tamil Nadu      | 1                                   | Nil                                   |

**Naptha Allocation for Godavari Gas Based Power Project**

1410. SHRI K. YERRANNAIDU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Govt. of Andhra Pradesh has requested for an additional Naptha allocation for Godawari Gas based power project at Kaknada;

(b) if so, the details thereof; and

(c) the measures proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) Yes, Sir.

(b) Based on the recommendation of the State Government, Ministry of Power has recommended an additional allocation of 60 TMT per annum of Naptha to Godavari CCGT of M/s Spectrum Power Generation Ltd.

(c) The proposal is under consideration in this Ministry.

**Pollution Due to Medical Waste Generation**

1411. DR. RAVI MALLU:  
SHRI K.S. RAO:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have formulated any scheme to check pollution by the medical waste generated by hospitals, nursing homes and other medical institutions throughout the country;

(b) if so, whether a seminar was recently organised to deal with the situation;

(c) if so, the details of discussions held in the seminar and the outcomes thereof; and

(d) the other concrete steps Government propose to effectively deal with the medical wastes in the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (d) The Ministry of Environment & Forests have notified Bio-Medical Waste (Management & Handling) Rules, 1998. These rules are applicable to all persons who generate, collect receive, store, transport, treat, dispose or handle Bio-Medical Waste in any form. In the recent past, seminars and workshops have been carried out in different places to apprise concerned institutions/hospitals authorities for taking necessary steps for proper management of bio-medical waste. The Government have prescribed the time schedule for ensuring compliance of these rules. There was a brain storming session organised on November 23rd and 24th, 1998 at All India Institute of Medical Sciences on Hospital Waste Management, wherein various aspects of draft guidelines on management of hospital waste were discussed.